

Dated: 22.04.2026

Office Memorandum

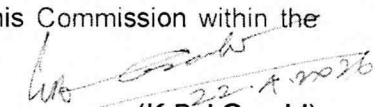
Subject: Filling up of the post of Registrar in the National Commission for Protection of Child Rights, New Delhi by deputation on Foreign Service Terms – regarding.

The National Commission for Protection of Child Rights (NCPCR), a Statutory Body of the Ministry of Women & Child Development, Govt. of India had invited applications from eligible candidates for the posts of Registrar to be filled up on deputation basis on Foreign Service Terms vide Office Memorandum of even number dated 17.02.2026. The last date for receipt of applications has expired on 06.03.2026 which was further extended up to 01.04.2026.

2. It has now been decided to further extend the period for receipt of applications upto **11.05.2026**

3. All other conditions regarding details of posts, pay scales and eligibility criteria etc. remain the same. The further details, regarding eligibility criteria, format for submission of bio-data etc., have already been uploaded on NCPCR website: www.ncpcr.gov.in.

4. All Ministries/Departments/Attached Offices/ Subordinate Offices of the Central Government / Statutory & Autonomous Bodies of the Central Government/ State Governments / UT Administrations/Public Undertakings are requested to circulate the above vacancies to their employees and forward the applications of eligible officers/officials to this Commission within the stipulated timeframe as stated above.


(K.P.J.Gerald)
Senior Consultant (Admn), NCPCR

Copy for information and necessary action with a request to kindly upload in their respective website to:

1. All Ministries, Departments, Attached Offices and Subordinate Offices of the Central Government.
2. Joint Secretary, (Training) & CAO, Ministry of Defence, 'E' Block, Dalhousie Road, New Delhi -110 011.
3. Joint Secretary (Establishment), Ministry of Defence, South Block, New Delhi -110 011.
4. Joint Secretary (CSI)/Director (CS-I), Department of Personal & Training, Ministry of Personnel Public Grievances and Pension, Lok Nayak Bhawan, Khan Market, New Delhi-110003 - with the request to place the notice on website of DOP&T.
5. Joint Secretary (CSII)/Director (CS-II), Department of Personal & Training, Ministry of Personnel Public Grievances and Pension, Lok Nayak Bhawan, Khan Market, New Delhi-110003 -with the request to place the notice on website of DOP&T.
6. Registrar, Supreme Court of India, All High Courts/District Courts.
7. All Statutory Bodies & Autonomous Bodies of the Central Government.
8. All State Governments/UT Administrations.
9. All Residents Commissioners of States/UT Administrations.
10. Joint Secretary (Admn), Ministry of Women and Child Development, A-wing, Shastri Bhawan, New Delhi - with the request to place the notice on website.


(K.P.J.Gerald)
Senior Consultant (Admn), NCPCR

File No. No. A-47/1/2025 O/o Establishment/
National Commission for Protection of Child Rights
5th Floor, Chanderlok Building,
36/Janpath, New Delhi – 110 001.

Dated: 20.03.2026

Office Memorandum

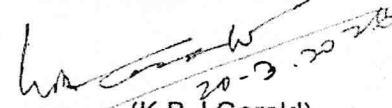
Subject: Filling up of the post of Registrar in the National Commission for Protection of Child Rights, New Delhi by deputation on Foreign Service Terms – regarding.

The National Commission for Protection of Child Rights (NCPCR), a Statutory Body of the Ministry of Women & Child Development, Govt. of India had invited applications from eligible candidates for the posts of Registrar to be filled up on deputation basis on Foreign Service Terms vide Office Memorandum of even number dated 17.02.2026. The last date for receipt of applications has expired on 06.03.2026.

2. It has now been decided to further extend the period for receipt of applications upto **01.04.2026**

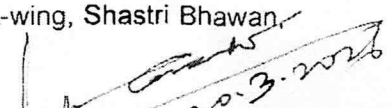
3. All other conditions regarding details of posts, pay scales and eligibility criteria etc. remain the same. The further details, regarding eligibility criteria, format for submission of bio-data etc., have already been uploaded on NCPCR website: www.ncPCR.gov.in.

4. All Ministries/Departments/Attached Offices/ Subordinate Offices of the Central Government / Statutory & Autonomous Bodies of the Central Government/ State Governments / UT Administrations/Public Undertakings are requested to circulate the above vacancies to their employees and forward the applications of eligible officers/officials to this Commission within the stipulated timeframe as stated above.


(K.P.J.Gerald)
Senior Consultant (Admn), NCPCR

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3. Joint Secretary (Establishment), Ministry of Defence, South Block, New Delhi -110 011.
4. Joint Secretary (CSI)/Director (CS-I), Department of Personal & Training, Ministry of Personnel Public Grievances and Pension, Lok Nayak Bhawan, Khan Market, New Delhi-110003 - with the request to place the notice on website of DOP&T.
5. Joint Secretary (CSII)/Director (CS-II), Department of Personal & Training, Ministry of Personnel Public Grievances and Pension, Lok Nayak Bhawan, Khan Market, New Delhi-110003 -with the request to place the notice on website of DOP&T.
6. All Statutory Bodies & Autonomous Bodies of the Central Government.
7. All State Governments/UT Administrations.
8. All Residents Commissioners of States/UT Administrations.
9. Joint Secretary (Admn), Ministry of Women and Child Development, A-wing, Shastri Bhawan, New Delhi - with the request to place the notice on website.


(K.P.J.Gerald)
Senior Consultant (Admn), NCPCR

File No. No. A-47/1/2025 O/o Establishment/
National Commission for Protection of Child Rights
5th Floor, Chanderlok Building,
36/Janpath, New Delhi – 110 001.

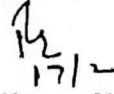
Dated :17th February, 2026

Office Memorandum

Subject: Filling up of the post of Registrar in the National Commission for Protection of Child Rights, New Delhi by deputation on Foreign Service Terms – regarding.

The National Commission for Protection of Child Rights (NCPCR), a Statutory Body of the Ministry of Women & Child Development, Govt. of India had invited applications from eligible candidates for the posts of Registrar to be filled up on deputation basis on Foreign Service Terms vide Office Memorandum of even number dated 15.01.2026. The last date for receipt of applications is going to expire on 16.02.2026.

2. It has now been decided to further extend the period for receipt of applications by three weeks i.e upto 06.03.2026
3. All other conditions regarding details of posts, pay scales and eligibility criteria etc. remain the same. The further details, regarding eligibility criteria, format for submission of bio-data etc., have already been uploaded on NCPCR website: www.ncpcr.gov.in.
4. All Ministries/Departments/Attached Offices/ Subordinate Offices of the Central Government / Statutory & Autonomous Bodies of the Central Government/ State Governments / UT Administrations/Public Undertakings are requested to circulate the above vacancies to their employees and forward the applications of eligible officers/officials to this Commission within the stipulated timeframe as stated above.


(Rajesh Kumar Singh)
Registrar, NCPCR

Copy for information and necessary action with a request to kindly upload in their respective website to:

1. All Ministries, Departments, Attached Offices and Subordinate Offices of the Central Government.
2. Joint Secretary, (Training) & CAO, Ministry of Defence, 'E' Block, Dalhousie Road, New Delhi -110 011.
3. Joint Secretary (Establishment), Ministry of Defence, South Block, New Delhi -110 011.
4. Joint Secretary (CSI)/Director (CS-I), Department of Personal & Training, Ministry of Personnel Public Grievances and Pension, Lok Nayak Bhawan, Khan Market, New Delhi-110003 - with the request to place the notice on website of DOP&T.
5. Joint Secretary (CSII)/Director (CS-II), Department of Personal & Training, Ministry of Personnel Public Grievances and Pension, Lok Nayak Bhawan, Khan Market, New Delhi-110003 -with the request to place the notice on website of DOP&T.
6. All Statutory Bodies & Autonomous Bodies of the Central Government.
7. All State Governments/UT Administrations.
8. All Residents Commissioners of States/UT Administrations.
9. Joint Secretary (Admn), Ministry of Women and Child Development, A-wing, Shastri Bhawan, New Delhi - with the request to place the notice on website.


(Rajesh Kumar Singh)
Registrar, NCPCR

F.No.A-47/1/2025-O/o Establishment/DD44391
National Commission for Protection of Child Rights
5th Floor, Chanderlok Building,
36, Janpath, New Delhi-110 001

Dated the 15th January, 2026

OFFICE MEMORANDUM

Subject: Filling up of the post of Registrar in the National Commission for Protection of Child Rights (NCPCR), New Delhi by deputation on Foreign Service Terms basis - reg.

The National Commission for Protection of Child Rights (NCPCR), a Statutory Body under the administrative control of the Ministry of Women and Child Development invites applications from eligible and willing candidates for the post of Registrar to be filled by deputation on Foreign Service Terms basis.

2. The eligibility criteria and the prescribed proforma for application are enclosed at Annexure-I & II respectively.
3. The appointment, pay, deputation Duty Allowance and other terms and conditions of service will be regulated in accordance with the FRs/SRs and OM No. 6/8/2009-Estt. (Pay II) 17.06.2010 of the Ministry of Personnel & Training, Department of Personnel & Training as amended from time to time. The initial tenure of deputation shall be for a period of 3 (three) years.
4. The application, in the prescribed format, complete in all respects along with all requisite documents, viz. (i) Integrity Certificate (ii) Vigilance Clearance (iii) Attested copies of Annual Performance Appraisal Reports (APARs) for the last 5 (five) years duly forwarded by concerned Cadre Controlling Authority **must reach by 16.02.2026 by 5:30 P.M.** to Member Secretary, National Commission for Protection of Child Rights, 5th Floor, East Wing, Chanderlok Building, 36, Janpath, New Delhi – 110 001. Applications received after the due date/time will not be entertained under any circumstances.
5. The applications of officers/officials, who cannot be relieved immediately, need not be forwarded. Further, candidate once selected will not be allowed to withdraw his/her candidature later.
6. Applications received directly or advance copies will not be entertained

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7. All Ministries/Departments/Attached Offices/Subordinate Offices of the Central Government/Statutory & Autonomous Bodies of the Central Government/State Governments/UT Administrations/Public Undertakings and Central Universities are requested to circulate this vacancy to their eligible and willing employees and forward the applications of eligible officers/officials to this Commission within the stipulated date/time mentioned above.

RK
15/11

(Rajesh Kumar Singh)
Registrar, NCPCR

Encl: As above

To,

1. All Ministries / Departments: With request to circulate to all Central PSEs, Attached Offices, Sub-ordinate Offices, Universities and Autonomous Institutions etc under their respective administrative control.
2. Joint Secretary (Admn), Ministry of Women and Child Development, A-wing, Shastri Bhawan, New Delhi - with the request to place the notice on website.
3. Joint Secretary (Admn), Department of Legal Affairs, A-wing, Shastri Bhawan, New Delhi - with the request to circulate vacancy amongst eligible ILS Officers.
4. Registrar (Adm.), Supreme Court of India, Tilak Marg, New Delhi-110 001.
5. Registrars, All High Courts in India
6. Joint Secretary, (Training) & CAO, Ministry of Defence, 'E' Block, Dalhousie Road, New Delhi - 110 011.
7. Joint Secretary (Est.), Ministry of Defence, South Block, New Delhi -110 011.
8. Joint Secretary (CS) / Director (CS-I)/Director (CS.II), Department of Personal & Training, Ministry of Personnel Public Grievances and Pension, Lok Nayak Bhawan, Khan Market, New Delhi - 110 003 - with the request to place the notice on website of DOP&T.
9. All Residents Commissioners of States/UT Administrations.
10. Consultant (IT): With directions to upload the vacancy circular on the website of NCPCR at appropriate link.

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(Rajesh Kumar Singh)
Registrar, NCPCR

Annexure-I

The services of suitable officers are required in the National Commission for Protection of Child Rights (NCPCR), New Delhi, a Statutory Body under the administrative control of the Ministry of Women & Child Development, Government of India by deputation on "Foreign Service Terms" basis for the following post/(s) as per the eligibility criteria mentioned below:

Name, No. of vacancies and Pay scale of the Post	Eligibility Criteria
<p>Registrar-01</p> <p>PB-4 (Rs.37,400-67,000) + GP Rs.8700</p> <p>(Anticipated vacancy)</p> <p>(Level-13 in the Pay Matrix as per 7th Pay Commission)</p>	<p>By deputation (on foreign service terms) basis from amongst :</p> <p>(i) Officers of the Indian Legal Service holding analogous posts under the Central Government; or</p> <p>(ii) Officers holding analogous posts under the Central Government or Supreme Court or High Court and possessing experience as Registrar of higher judiciary or any other post involving interpretation or application of statutes; or</p> <p>(iii) Officers from the Central or State Government or Supreme Court or High Courts or Central Autonomous Bodies or Public Sector Undertaking having five years of regular service in the pay scale of Rs.15,600-39,100 with Grade Pay of Rs.7600 (Revised Pay Matrix Level-12) or ten year of regular service in the pay scale of Rs.15,600-39,100 with Grade Pay of Rs.6600 (Revised Pay Matrix Level-11);</p> <p>Essential qualification or experience:</p> <p>(iv) Having a Graduate Degree in Law or Post Graduate Degree in Social Work or Political Science or Public Administration from a recognized University or Institution.</p> <p>Desirable:</p> <p>(i) Five years of working experience in the field of the Child Rights or Child Protection or Child Welfare or Child rights protection work; and</p> <p>(ii) Training in child rights or human rights.</p>

Note:

1. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organizations or departments of the Central Governments or State Government shall ordinarily not exceed 5 (five) years and will be subject to the age of superannuation as determined by the Government of India.
2. The upper age limit for deputation shall be 56 years, subject to the age of superannuation as prescribed by Government of India from time to time.
3. The terms and conditions of the service which are not explicitly provided in the Recruitment Rules for the various posts in the NCPCR shall be governed by the relevant provisions of the FR/SRs as well as the deputation rules/regulations/ instructions issued by the Government of India from time to time.
4. Mere applying for a vacant post in NCPCR would not entitle any candidate to claim for selection / Interview / appointment. NCPCR has the right to reject any or all applications without assigning any reason(s) thereof.
5. Eligible and interested candidates may send their applications through proper channel i.e. duly forwarded by their respective Cadre Controlling Authority along with their complete bio-data in the prescribed proforma. Applications must be accompanied by Integrity Certificate, Vigilance Clearance, and attested photocopies of their Annual Performance Appraisal Reports (APARs) for the last 5 (five) years.
6. Applications of willing and eligible candidates may be forwarded by the respective departments to the NCPCR only if these applicants are to be relieved immediately by the respective departments, in the case of their selection to the post in NCPCR. Candidates once selected will not be allowed to withdraw their candidature at a later date.
7. All Central Government Ministries / Departments / State Governments / UT Administrations etc. are requested to give wide publicity to this advertisement and circulate the same among the willing employees working under their administrative control.
8. The applications duly forwarded by the concerned Cadre Controlling Authorities/Departments/Organizations **must reach by 16.02.2026 by 5:30 P.M.** to Member Secretary, National Commission for Protection of Child Rights, 5th Floor, East Wing, Chanderlok Building, 36, Janpath, New Delhi - 110 001. Applications received after the due date/time will not be entertained under any circumstances.

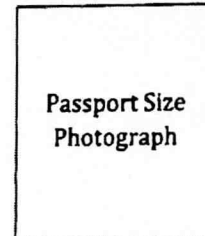
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9. The NCPCR is an eligible office for General Pool Residential Accommodation (GPRA) of the Directorate of States, Government of India.
10. Applications of candidates received directly or as advance copies, would be entertained only if their applications are received through proper channel from their respective offices.

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APPLICATION FOR THE POST OF (ON
DEPUTATION (FOREIGN SERVICE TERMS) BASIS

1. Name:
2. Father's/Husband's Name:
3. Date of Birth:
4. Sex:
5. Postal Address with telephone, Fax & e-mail:
 - (a) Office:
 - (b) Residence:
6. Date of entry in Govt. Service:
7. Date of superannuation as per existing rules:
8. Substantive post held in the Parent Deptt. on regular basis:
 - (a) Name/Status of Organization:
 - (b) Name of the post:
 - (c) Matrix Level & Pay:
 - (d) Nature of duties:
9. Present post held (if on deputation):
 - (a) Name/Status of Organization:
 - (b) Name of the post:
 - (c) Matrix Level & Pay:
 - (d) Nature of duties:
10. Details of past service(s)
 - (a) Post -
 - (b) Pay Scale:
 - (c) Period during which held:
From: - To:-
 - (d) Nature of duties performed:



11. Essential and relevant qualifications (name and year of the degree, university and year of passing out):

Signature of the candidate _____

Place:

Date:

TO BE FILLED BY THE FORWARDING OFFICE

Office							
Category of Office Please tick (✓)	Central Government						State Govt.
	Central Ministry/ Department	Attached Office	Subordinate Office	Autonomous Body	Statutory Body	Other	
Present Post							
Date of continuous employment of the applicant in the present grade				Present Pay & Matrix Level			
	-		-				

Verification of service particular by the office/department:

1. Certified that all information mentioned by the applicant in his application as mentioned above have been verified from the records and found to be correct.
2. It is also certified that Sh./Ms. _____ has been working as _____ in the present post / present pay in the regular and substantive capacity With effect from _____.

Signature with date _____
 Officer Seal _____
 Designation _____
 Phone _____
 Email _____

Handwritten initials/signature